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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 153/2017 With C.P. (I.B) No. 39/7/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017**

Name of the Company: Standard Chartered Bank Ltd.  
V/s.  
Essar Steels Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy  
Code

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1. Mr. Mihir Thakore Sr. Ads.

2. Mr. Saurabh Soparkar Sr. Adv.

Mr. Keyur Gandhi Adv.

Mr. Nisarg Desai Adv.

Mr. Raheel Patel Adv.

Respondent

1. Mr. Kamal Trivedi, Sr. Adv.

2. Mr. Rashesh Sanjanwala, Sr. Adv.

3. Mr. Sandeep Singhi, Adv.

4. Mr. Siddharth Joshi, Adv.  
for Singhi & Co.

Petitioner


**ORDER**

Learned Senior Advocate Mr. Kamal Trivedi with Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi with Learned

Advocate Mr. Siddharth Joshi present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Mihir Thakore with Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Nisarg Desai with Learned Advocate Mr. Raheel Patel present for Respondent.

Heard further arguments of learned Counsel for Respondent.

for reply arguments of learned Counsel for Applicant, list the matter on 26.07.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 25th day of July, 2017.